### GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

# LOK SABHA UNSTARRED QUESTION NO.2363 TO BE ANSWERED ON 30<sup>TH</sup> NOVEMBER, 2016

#### **COURIER COMPANIES**

#### 2363. SHRI SUNIL KUMAR MONDAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a large number of registered and unregistered courier companies are operating in the country;
- (b) if so, the details thereof;
- (c) whether these companies are giving tough competition to the Indian Postal Department;
- (d) if so, the details thereof; and
- (e) the steps taken by the India Post to compete with courier companies?

#### **ANSWER**

## THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) The Department of Posts does not regulate the Courier Companies.
- (b) Does not arise in view of (a) above.
- (c) No, Madam.
- (d) & (e) Does not arise in view of (c) above.

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